

9/3
25

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 37/(MAH)/2015

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.01.2018

NAME OF THE PARTIES: Damos Trading Company Pvt. Ltd.
V/s.
Ace Gum Industries Pvt. Ltd. & Ors.s

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
05	Miss. Rishika Rajadhyaksha i/6 Economic Laws Practice for the Petitioners		<i>Rishika</i>
	MR. Kunal Mercavani B- 208, ASHOK TOWERS RESPONDENT		<i>Kunal Mercavani</i>

ORDER

TCP No. 37/397-398/NCLT/MB/MAH/2015

At request of the Petitioner's Counsel, list this matter on 09.03.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)